

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

18.04.2013

OA No. 735/2012 with MA 364/2012

None present for applicant.

None present for the applicant even in the second round. It appears that the applicant has lost interest in pursuing the OA as well as MA. Accordingly both the OA as well as MA are dismissed in default for non-prosecution on the part of the applicant.

Anil Kumar
(Anil Kumar)
Member (A)

copy given vide
no 568
18/4/13
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